	· -	Personale 1 (here for previous List	,	(4.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	178	3139818432.31	168	2471348283.53	57.80	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	3082825013	2	553647437	12.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	42048245	0	0		0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	17	19595214	13	10853959	0.25	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	29612753.00	1	84795	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	5200575906.00	18	1239470343.88	28.99	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		244	11514475563.31	202	4275404818.4100 003	100.00	0	7228496112.7800 01	0	